## HIGH COURT OF DELHI: NEW DELHI

No. :94/Filing/DHC/2025

Dated: 23.08.2025

## Practice Directions

In terms of order dated 01.08.2025 passed in W.P.(C) No.11431/2025, the following practice direction is issued for compliance by all concerned:-

"At the time of filing any fresh petition, the petitioner while attaching proof of service to the other parties, shall indicate in clear terms and give an undertaking that petition served upon the respondents, is duly 'Bookmarked' and is in 'OCR' format".

Order by

Sd/-(Arun Bhardwaj) Registrar General

Endst. No. 94-113/Filing/DHC/2025 Dated:23.08.2025

## Copy forwarded for information to:-

- 1. The President/Secretary, Supreme Court Bar Association, Supreme Court, New Delhi.
- 2. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
- 3. The President/Secretary, Bar Association, Tis Hazari Courts/Patiala House Courts / Karkardooma Courts/Rohini Courts/Dwarka Courts/Saket Court Complex.
- 4. P.A. to Registrar General, Delhi High Court.
- 5. The PA to Registrar (Computer) for uploading the same on the website of this court under the heading of Notifications and Practice Directions.
- 6. Guard File.
- 7. Notice Board.

Joint Registrar (Filing)

As directed may be Ulloaded.

P-A- to Registrar (I-T

Car

25/18/162

Director (IT)